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Crl.A.No. 868 OF 2001
L.....T.....T.....T.....T.....T.....T.....T.....T.....T.....T.....J.R
Item No. Court No. Section
104 01 IIA

S U P R E M E C O U R T O F I N D I A
Record of Proceedings

Criminal Appeal No. 868 of 2001

Ajitsinh Andubha Parmar & Anr. Appellant (s)

vs.

State of Gujarat Respondent(s)

(with office report)

with Crl.A. No. 1207/2001 (with office report)

Date:10/09/2002 This/These matter(s) was/were called on for hearing today.

CORAM:

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN
HON'BLE MR. JUSTICE H.K. SEMA

For the Appellant (s):

in Crl.A.868/01 Mr. Sushil Kumar, Sr. Adv.
Mr. Sanjay Kapur, Adv.

in Crl.A.1207/01 Ms. Kamakshi S Mehlwal, Adv.

For the Respondent(s):

Ms. Vibha Datta Makhija, Adv.
Ms. Sadhana Sandhu, Adv.
Ms. Hemantika Wahi, Adv.

UPON hearing the counsel the Court made the following
ORDER

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List next week.

(D.P. Walia)
Court Master

(V.P. Tyagi)
Court Master